

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Statement regarding Review by the Government on the working of the Trade Fair Authority of India, New Delhi, for the year 1980-81.

(ii) Annual Report of the Trade Fair Authority of India, New Delhi, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8314/82].

(b) (i) Review by the Government on the working of the Export Credit and Guarantee Corporation Limited, Bombay, for the year ended 31st December, 1980.

(ii) Annual Report of the Export Credit and Guarantee Corporation Limited, Bombay, for the year ended 31st December, 1980 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item (1) (b) above.

[Placed in Library. See No. LT-3315/82].

12.10 hrs.

ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table following eight Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the house on the 24th December, 1981:—

1. The Kerala Appropriation (No. 4) Bill, 1981.

2. The Appropriation (Railways) No. 6 Bill, 1981.

3. The Appropriation (Railways) No. 7 Bill, 1981.

4. The Appropriation (No. 6) Bill, 1981.

5. The Appropriation (No. 7) Bill, 1981.

6. The Plantations Labour (Amendment) Bill, 1981.

7. The Indian Iron and Steel Company (Acquisition of Shares) Amendment Bill, 1981.

8. The Assam Appropriation (No. 2) Bill, 1981.

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following seven Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 24th December, 1981:—

1. The Economic Offences (Inapplicability of Limitation) Amendment Bill, 1981.

2. The Anti-Apartheid (United Nations Convention) Bill, 1981.

3. The Cine-workers and Cinema Theatre Workers (Regulation of Employment) Bill, 1981.

4. The Khuda Baksh Oriental Public Library (Amendment) Bill, 1981.

5. The Rampur Raza Library (Amendment) Bill, 1981.

6. The National Bank for Agriculture and Rural Development Bill, 1981.

7. The Aligarh Muslim University (Amendment) Bill, 1981.